

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL;HYDERABAD BENCH:
AT HYDERABAD

O.A.No.770 OF 1999.

DATE OF ORDER:25-5-1999.

BETWEEN:

Mehd.Asiam.Applicant

a n d

- 1. The Commissioner of Customs and Central Excise, Hyderabad-I, Commissionerate, Basheerbagh, Hyderabad.
- 2. The Commissioner of Customs and Central Excise, Hyderabad-II, Commissionerate Basheerbagh, Hyderabad.
- 3. The Chief Commissioner, Customs and Central Excise, L.B.Stadium Road, Basheerbagh, Hyderabad.

.....Respondents

COUNSEL FOR THE APPLICANT :: Mr.Mehd.Zia-Ul-Haque

COUNSEL FOR THE RESPONDENTS:: Mr.V.Vined Kumar

CORAM:

THE HON'BLE SRI JUSTICE D.H.NASIR, VICE CHAIRMAN

A N D

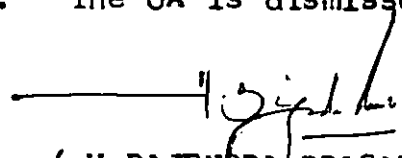
THE HON'BLE SRI H.RAJENDRA PRASAD, MEMBER (ADMN)

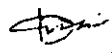
: O R D E R :

ORAL ORDER(PER HON'BLE SRI JUSTICE D.H.NASIR, VICE CHAIRMAN)

Heard.

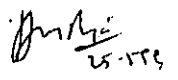
- 2. The learned Counsel for the Applicant seeks permission to withdraw the OA. Permission is granted.
- 3. The OA is dismissed as withdrawn. No costs.


 (H.RAJENDRA PRASAD)
 MEMBER (ADMN)


 (D.H.NASIR)
 VICE CHAIRMAN

DATED: this the 25th day of May, 1999
Dictated to steno in the Open Court

DSN


25-5-99

COPY TO:-

1. HGHND ✓
2. HHRP M(A) ✓
3. HBSJP M(J) ✓
4. B.R.(A) ✓
5. SPARE ✓

1ST AND 2ND COURT

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR :
VICE - CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD :
MEMBER (A)

THE HON'BLE MR. R. RANGARAJAN :
MEMBER (A)

THE HON'BLE MR. B. S. JAI PARAMESWAR :
MEMBER (J)

DATED: 25/5/99

ORDER / JUDGEMENT

MA./R.A./C.P.No.

IN

C.A. No. 770/99

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALLOWED.

C.P. CLOSED.

R.A. CLOSED.

DISPOSED OF WITH DIRECTIONS.

~~DISMISSED.~~

DISMISSED AS WITHDRAWN.

ORDERED/REJECTED.

NO ORDER AS TO

SRR

भारतीय प्रशासनिक आयोग Central Administrative Tribunal दिल्ली / DESPATCH - 8 JUN 1999 हैदराबाद न्यायपीठ HYDERABAD BENCH
